

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4808
ANSWERED ON:22.04.2015
MISAPPROPRIATION OF FUNDS
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has noticed any misappropriation of funds allocated for various educational schemes in the country particularly in Andhra Pradesh and Telangana;
- (b) if so, the details thereof during the last three years, State-wise and the action taken so far especially for the schemes of SC/ST and minority sections in these States; and
- (c) the corrective steps being taken to avoid such misappropriation in future?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (c): Under the Sarva Shiksha Abhiyan Programme, proven cases of misappropriation have been reported from Himachal Pradesh for Rs.9.53 lakhs in 2010-11 against which an FIR was lodged, fraudulent transaction of Rs.32.07 lakh reported in Gujarat in 2010-11 for which an FIR was lodged, misappropriation of an amount of Rs.31.25 lakh reported in the State of Haryana, of which Rs.8.79 lakhs have been recovered. As regards Andhra Pradesh, information is given under:

S. No	State/UT	Year	Nature of irregularities	Financial Amount (Rs. in lakhs)	Action Taken
	Andhra Pradesh	2010-11	SSA & DPEP funds embezzled	301.48	The case is under investigation by an accounts officer of State Project Office by opening unofficial bank accounts.
	Andhra Pradesh	2011	Embezzlement of funds occurred during the period 2005-2006 to 2008-2009	1730.00	Value of properties of two main accused parties out of ten was only Rs.3.83 crore, for which property attachment orders are stated to have been issued.

Audit Reports have also reported few cases of irregularities/fraudulent and misappropriation of funds in Andhra Pradesh, Kerala, West Bengal, Bihar, Orissa, Maharashtra, Assam, Chhattisgarh, Uttar Pradesh and Rajasthan, where besides initiating departmental proceedings against the persons found guilty, police complaints have been filed and investigations through State CID/Vigilance Department have been conducted. The persons concerned have been transferred, suspended or terminated and recoveries affected.

Sarva Shiksha Abhiyan (SSA) has a fairly intensive Financial Management System which includes annual audit by Chartered Accountants empanelled with Comptroller and Auditor General (CAG) of India, concurrent financial review by independent audit organisations as well as system for internal audit. SSA conducts quarterly Review Meetings with Finance Controllers of all States/UTs for monitoring the optimum utilization of funds.